

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
(SAMADHAN SAMAROH)

PROCEEDINGS OF

Civil Appeal Nos. 906-908/2026

RAJENDRA (DEAD) THROUGH LRS & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 257844/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 178079/2023 - CONDONATION OF DELAY IN FILING, IA No. 93706/2017 - EXEMPTION FROM FILING O.T., IA No. 194641/2023 - EXEMPTION FROM FILING O.T. and IA No. 194639/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 1452/2026 (III-A)

(IA No. 196285/2026 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 10435/2018 - EXEMPTION FROM FILING O.T.)

Date : 23-08-2026

PRESENT :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MRS. JUSTICE V. MOHANA
MR. ASHOK KUMAR GAUR, SENIOR ADVOCATE
MR. SIDDHANT KOHLI, ADVOCATE-ON-RECORD

For Appellant(s) Ms. Parul Shukla, AOR

Mr. Naresh Kumar, AOR
Dr. Surat Singh, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR

Mr. Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Ms. Mukteshwari Shukla, Adv.
Mr. Himanshu Shukla, Adv.

Mr. Shubham Singh, Adv.
Mr. Dinesh Kumar Yadav, Adv.
Mr. Prabhat Chowdhary, Adv.

Mr. Satendra Tripathi, AOR

List the matter before the Court, as per turn.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)